

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.04.2021

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), **Shri Rajeswara Rao Vittanala**  
2. Hon'ble Member (T), **Shri Ashutosh Chandra**

<b>CP/CA No.</b>	<b>Purpose</b>	<b>Sec</b>	<b>Name of Petitioner</b>	<b>Petitioner Advocate</b>	<b>Name of Respondent</b>	<b>Respondent Advocate</b>
CP(IB) No. 47/BB/2020	For admission	Sec 9 of I&B code 2013	Sri Jayaram	K Suman <b>Abraham Joseph</b>	M/s Golden Gate Properties Ltd	Nischal Dev

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

**In the National Company Law Tribunal,  
Bengaluru, Special Bench**

**C.P. (IB)/47(BEN)2020**

**Court No. 1**

**Item No. 1**

**IBC Under Sec 9**

**In the matter of:**

SRI. JAYARAM

V/s

.....Petitioner

M/S GOLDEN GATE PROPERTIES LIMITED

.....Respondent

**order delivered on ..06/04/2021**

**Coram:**

**ShriRAJESWARA RAO VITTANALA, Honble Member(J)**  
**Shri ASHUTOSH CHANDRA, Honble Member(T)**

**For Petitioner(s):**

NONE

**For Respondent(s):**

NONE

**Order**

None appeared for the parties. Post the case on 16.04.2021

  
**Member(T)**

  
**Member(J)**

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